

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.709/2016

New Delhi this the 29th day of August, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

Hari Om, Age-32 years
O.T.Assistant
S/o Shri Gyan Singh
R/o A-3/126, Nand Nagri
Shahdara, Delhi.

-Applicant

(None)

VERSUS

1. Govt. of NCT of Delhi & Ors.
through its Principal Secretary
Health & Family Welfare Deptt.
9, Level, A-Wing, Delhi Sectt.
ITO, New Delhi – 110 002.
2. The Director
Directorate of Health & Family Welfare
E-Block, Saraswati Bhawan
Connaught Place, New Delhi – 110001.
3. The Medical Superintendent
Lal Bahadur Shastri Hospital
Kichripur, Delhi-110 091.

-Respondents

(By Advocate:)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

Even on the revised call, there is no representation on behalf of the applicant.

2. On 23.08.2016, Shri Chaitarya for Shri O.P.Minocha, learned counsel for the applicant was present before the Deputy Registrar's Court and submitted that the applicant is intended to withdraw the OA. Accordingly, the OA is listed before the Bench today.

3. In the circumstances and in view of the submission made by the Applicant's counsel on 23.08.2016, the OA is dismissed as withdrawn. No costs.

(Dr. B.K. Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

/uma/